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SLP(C)No. 19222 OF 2000

ITEM No.2

Court No. 5

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19222/2000

(From the judgement and order dated 26/06/2000 in AN 1142/92
of The HIGH COURT OF A.P AT HYDRABAD)

LAND ACQUTN.OFFICER & MANDAL REV.OFFICER

Petitioner (s)

VERSUS

V. NARASIAH

Respondent (s)

(With prayer for interim relief and office report)

Date : 15/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mrs. K. Amreshwari, Sr. Adv.
Ms. T. Anamika, Adv.
Mr. Guntur Prabhakar, Adv.

For Respondent (s) Mr. Vidya Sagar, Adv.
Mr. B.D. Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

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After hearing learned counsel for both the
parties at length the Court reserved its judgment.

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Hemalatha

(HK Bhatia)
Court Master